

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 39658/2023

GUFRAH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.199403/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199404/2023-EXEMPTION FROM FILING O.T. and IA No.199405/2023-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 09-10-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
[IN CHAMBER]

For Petitioner(s) Mr. Farrukh Rasheed, AOR
Mr. Abu Bakr Sabbaq, Adv.
Mr. Ashish Sharma, Adv.
Ms. Rubina Javed, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.199405/2023

Mr. Farrukh Rasheed, learned counsel for the petitioner prays for and is granted four weeks' time. The applicant may surrender and necessary surrender proof be filed.

List the matter for compliance on 06.11.2023.

(KAVITA PAHUJA)
COURT MASTER (SH)

(AMITA PANDEY)
COURT MASTER (NSH)